GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA STARRED QUESTION NO. *291 TO BE ANSWERED ON 28th MARCH, 2023

Objectives and achievements of NMDPC

291 Shri B. Parthasaradhi Reddy:

Will the Minister of Chemicals and Fertilizers be pleased to state:

- (a) the objective of the constitution of National Medical Devices Promotion Council (NMDPC);
- (b) the details of the functions of the Council;
- (c) the achievements of the Council in growing the medical devices sector in the country; and
- (d) the achievements of the Council in the promotion of exports of indigenous medical devices?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. MANSUKH MANDAVIYA)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to RAJYA SABHA STARRED QUESTION No. 291 to be answered on the 28th March, 2023 regarding Objectives and achievements of NMDPC

(a) to (b): National Medical Devices Promotion Council (NMDPC) was initially constituted under the Ministry of Commerce and Industry and later reconstituted on 05.08.2022 by bringing the same under the Department of Pharmaceuticals with the following objectives and functions:

- i. To act as a facilitating and development body for the Indian MedTech Industry, to achieve the objectives envisaged under the proposed National Medical Devices Policy, towards the goal of attaining Universal Health Coverage.
- ii. To build synergies in the efforts of various departments in view of the diversity and multi-disciplinary nature of the sector to harness the potential the Indian MedTech sector.
- iii. To hold seminars, workshops and related networking activities to garner views of the Industry and understand global practices in the sector and deliberate on various parameters for inclusion in the Industrial and Trade Policies in Medical Devices.
- iv. To further strengthen the institutional mechanisms established by the Department such as Standing Forum of Medical Device Associations and Regulatory Roundtable meetings to deliberate on the issues put forth by the industry for resolution with the aim of ease of doing business and reduction of the compliance burden.
- v. To support dissemination and documentation of international norms and standards for MDs by capturing the best practices in the global market and facilitate domestic manufacturers to rise to international level of regulatory and on-regulatory needs of Industry.
- vi. To deliberate on various issues related to public procurement of medical devices under the Public Procurement Order (Make in India) Policy of DPIIT with the goal to encourage investment and domestic manufacturing in all categories of medical devices.
- vii. To deliberate and make recommendations to the Department of Commerce on the market access issues in exports of medical devices.
- viii. To deliberate on the matters, with an aim to address structural challenges, enhance competitiveness of domestic manufacturers and increase private investments in the sector.

(c) to (d): The NMDPC deliberates on the issues pertaining to the growth of the medical device industry by bringing the industry and stakeholder Departments together in the meeting. The first meeting of the re-constituted NMDPC was held on 14.09.2022, which deliberated the important issues such as harmonization of labeling requirements, simplification of registration on GeM portal, and NABL certification; and the deliberations were sent to the concerned stakeholder departments for further examination and action. No recommendation has been made yet by the Council on the promotion of exports. Further, the CDSCO under the DoHFW updated the Council on the preparedness regarding the licensing of Class-A and Class-B Medical Devices to be implemented w.e.f 1.10.2022.
